

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 611 of 2019

In the matter of:

TUF Metallurgical Pvt. Ltd.

....Appellant

Vs.

Wadhwa Glass Processors Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Siddhant Gupta, Advocate for Appellant

**Respondent: Mr. Sushant Mahajan and Mr. Debopriyo Moulik,
Advocates for Respondent.**

ORDER

12.03.2020: Pleadings are completed. Registry is directed to list the matter 'For Hearing' on **8th April, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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